

BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE

Application No. 46 of 2020 (SZ)

Tribunal on its own motion Suo Motu
based on the News item in Dinamalar,
Newspaper dt. 18.02.2020, Chennai Supplementary
"Mixing of Sewage in Rain Water Drain Canal
– Action Requested"

... Applicant(s)

Versus

The District Collector,
Chengalpattu Distrit and Ors.

... Respondent(s)

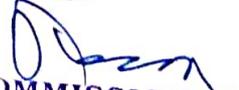
REPORT FILED BY THE 3rd RESPONDENT

I, Mathivanan, son of Chelliah, Hindu aged about 57 years, Working as Commissioner, Pallavapuram Municipality, Chennai-44, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Commissioner of the Pallavapuram Municipality, the 3rd respondent herein and well conversant with the facts of the case from the connected files.

2. It is submitted that the News item on Dinamalar, dated 18.02.2020, reported that the sewage is let into the rain water canal running through Nallappa Srinivasa Street in Pallavapuram Area and Govindasamy Street, Kalaivanar street and Thiruvalluvar streets of Chitlapakkam.

3. Subsequent to the orders passed by this Hon'ble Tribunal the Joint Committee Comprising of Commissioner, Pallavapuram Municipality and District Environmental Engineer, Chengalpet District on 17-03-2020 and 05-06-2020. During the inspection on 17.3.2020 & 5.6.2020 it was noticed that a rain water drain canal is in existence at the end of the Nallppa Street located at Ward Number 36, Pallavaram Municipality so as to have accessibility of rain water into Sembakkam Eri. The said rain water canal is bounded by Pallavaram Municipal area in the Northern side and Chitlapakkam Town Panchayat area in the southern side.


COMMISSIONER
Pallavapuram Municipality
Chromepet, Chennai-600 044

4. The said rain water canal originate from Veeraraghavan Eri leading to Sembakkam Eri via Nallappa street, Pallavaram Municipality area were provided with underground sewerage system whereas there is no such sewerage system in the Chitlapakkam Town Panchayat area but provided with septic tank arrangement. As sullage water was being discharged into rain water drain canal from the few houses located within the jurisdiction of Pallavaram Municipality were identified and the same pipe line connections were disconnected by Pallavaram Municipality immediately.

5. The Following four persons were identified during the inspection and the Connections to the Rain Water Drain was disconnected immediately and a fine of Rs. 500/- was imposed to the violators.

1. Ramachandran, No.36, Nallappa Street, Chrompet,
2. Lenin, No.35, Nallappa Street, Chrompet, .
3. Jaganathan, No.49, Srinivasan Nagar cross street, Chrompet,
4. Rajkumar, No.51, Srinivasan nagar cross street, Chrompet,

6. It is submitted that the Sanitary Inspectors has inspected the concerned area to ensure that the sullage water is not mixed with the Rain Water Drain.

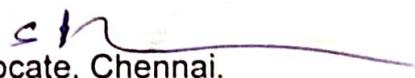
7. It is submitted that the Sanitary Inspector and the sanitation staff have been instructed to keep constant vigil and report any illegal draining of Sullage waters into rain water canal without fail, for appropriate and timely intervention of Municipality. Further action for stopping any flows into the rain water channels is being taken up on a regular basis. Therefore it is submitted that the Respondent herein has taken all steps to stop the flow of any kind of waste water to the Water Body. It is therefore prayed that this Hon'ble Tribunal may be pleased to record the status and pass such further other orders deem so fit the case and thus render justice.


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Chrompet, Chennai - 600 044

In the foregoing circumstances it is prayed that this Honourable Tribunal may be pleased to accept the above and pass suitable orders and thus render Justice.

Solemnly affirmed on
This the 7th day of
April 2021 and the
Deponent herein has
Affixed his signature
in my presence


before me
COMMISSIONER
Pallavapuram Municipality
Chromepet, Chennai-600 044


Advocate, Chennai.

S. RAM SENTHIL KUMAR
ADVOCATE, E. No.2522/06
D5, 31/15, 1st Main Road,
Gandhi Nagar, Adyar,
Chennai - 600 020.

**NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

APPLN. No. 46 OF 2020

**REPORT BY 3rd RESPONDENT
AS ON 08-04-2021**

**M/S P.SRINIVAS.
N.K. PONRAJ.
R PURUSHOTHAMAN**

COUNSEL FOR 3rd RESPONDENT.

CELL NO. 94862 04469.